

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3344
TO BE ANSWERED ON 13.03.2020

NATIONAL CRECHE SCHEME

3344. SHRI RAHUL GANDHI,
DR. (PROF.) KIRIT PREMJBHAI SOLANKI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to State:

- (a) the salient features of the Rajiv Gandhi National Creche Scheme (RGNCS) and National Creche Scheme;
- (b) the total number of creches/day care facilities set up and functional under the said schemes, State/UT-wise;
- (c) the total funds allocated under the scheme during the current and previous years, State/UT-wise;
- (d) whether a large number of creches set up under the National Creche Scheme are non-operational/defunct due to lack of funding and if so, the details thereof along with the current status of the scheme, State/UT-wise including Kerala;
- (e) whether the Government of Kerala has taken over creches run under the erstwhile RGNCS, if so, the details thereof; and
- (f) whether there is a mechanism in place to monitor and evaluate the working of NGOs and other organization engaged in providing facilities under the said schemes and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) National Creche Scheme (earlier named as Rajiv Gandhi National Creche Scheme) is being implemented as a Centrally Sponsored Scheme through States/UTs with effect from 01.01.2017 to provide day care facilities to children (age group of 6 months to 6 years) of working mothers. The salient features of the National Creche Scheme are as follows:
 - i. Daycare Facilities including Sleeping Facilities.
 - ii. Early Stimulation for children below 3 years and pre-school Education for 3 to 6 years old children.
 - iii. Supplementary Nutrition (to be locally sourced)
 - iv. Growth Monitoring
 - v. Health Check-up and Immunization

Further, the guidelines provide that :

- i. Crèches shall be open for 26 days in a month and for seven and half (7-1/2) hours per day.
 - ii. The number of children in the crèche should not be more than 25 per crèche with 01 Worker and 01 helper respectively.
 - iii. User charges to bring in an element of community ownership and collected as under:
 - (a) BPL families - Rs 20/- per child per month.
 - (b) Families with Income (Both Parents) of upto Rs. 12,000/- per month – Rs. 100/- per child per month
 - (c) Families with Income (Both Parents) of above Rs. 12,000/- per month – Rs. 200/- per child per month.
- (b) As on 11.03.2020, **6453** creches are functional across the country under the National Creche Scheme. The total number of creches/day care facilities set up and functional under the said scheme, State/UT-wise is at **Annexure I**.
- (c) The total funds allocated and released under the scheme during the current and previous years, State/UT-wise are at **Annexure II**.
- (d) No such information is available with the Ministry. Grants have been released to the State Governments/UT Administration for crèches found functional and taken over by them.
- (e) As on date, the Government of Kerala has taken over **479** creches under the erstwhile RGNCS and running under National Creche Scheme.
- (f) Regular and strict Monitoring is conducted at different levels to ensure effective running of the Scheme and also to ensure that the beneficiaries are delivered services as envisaged in the Scheme. Monitoring of implementation of the scheme is being undertaken through meetings and video conferences with the officials of State Governments/ UT. Ministry officials undertake field visits to ascertain the status of implementation of the scheme. NITI Aayog conducts the third party evaluation.

Annexure-I

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3344 for 13.03.2020 raised by Shri Rahul Gandhi, Dr. (Prof.) Kirit Premjibhai Solanki regarding "National Creche Scheme"

List of Functional Creches under National Creche Scheme

S.No.	State/UTs	No. of Functional Creches
1.	Andhra	18
2.	Bihar	0
3.	Chhattisgarh	0
4.	Goa	14
5.	Gujarat	83
6.	Haryana	102
7.	Jharkhand	0
8.	Karnataka	591
9.	Kerala	479
10.	Madhya Pradesh	545
11.	Maharashtra	0
12.	Odisha	0
13.	Punjab	175
14.	Rajasthan	223
15.	Tamil Nadu	519
16.	Telangana	0
17.	Uttar Pradesh	0
18.	West Bengal	450
19.	Jammu	670
20.	Himachal Pradesh	138
21.	Uttarakhand	148
22.	Arunachal	175
23.	Assam	640
24.	Manipur	533
25.	Meghalaya	78
26.	Mizoram	262
27.	Nagaland	144
28.	Sikkim	46
29.	Tripura	190
30.	Andaman	3
31.	Chandigarh	0
32.	Delhi	81
33.	Dadra & Nagar Haveli	30
34.	Daman & Diu	0
35.	Lakshadweep	12
36.	Puducherry	104
	TOTAL	6453

Annexure-II

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 3344 for 13.03.2020 raised by Shri Rahul Gandhi, Dr. (Prof.) Kirit Premjibhai Solanki regarding "National Creche Scheme"

Details of total funds allocated and released under the National Creche Scheme:

(Rs. In lakhs)

S. No.	Name of States/UT	2016-17 (w.e.f 1.1.2017)	2017-18	2018-19	2019-20
		Amount released	Amount released	Amount released	Amount released
1.	Andhra Pradesh	207.30	221.25	0.00	0.00
2.	Andaman & Nicobar	12.04	12.85	0.00	0.00
3.	Bihar	51.94	55.43	0.00	0.00
4.	Chandigarh	10.70	0.00	0.00	0.00
5.	Chhattisgarh	255.44	272.63	0.00	0.00
6.	Dadar & Nagar Haveli	9.03	9.63	0.00	0.00
7.	Daman & Diu	0.00	0.00	0.00	0.00
8.	Delhi	0.00	115.43	62.22	153.07
9.	Goa	7.13	7.61	0.00	0.00
10.	Gujarat	247.64	264.31	0.00	0.00
11.	Haryana	103.20	31.64	82.27	47.00
12.	Himachal Pradesh	142.36	151.94	74.96	14.19
13.	Jammu & Kashmir	209.23	223.31	411.65	0.00
14.	Jharkhand	165.61	176.76	0.00	0.00
15.	Karnataka	193.70	206.74	480.71	272.33
16.	Kerala	170.96	182.47	0.00	856.90
17.	Lakshadweep	4.01	4.28	0.00	0.00
18.	Madhya Pradesh	316.52	0.00	0.00	0.00
19.	Maharashtra	407.02	434.41	0.00	0.00
20.	Odisha	142.66	152.26	0.00	0.00
21.	Puducherry	0.00	77.69	36.88	264.94
22.	Punjab	48.15	51.39	0.00	0.00
23.	Rajasthan	121.26	129.42	0.00	0.00
24.	Tamil Nadu	223.79	238.85	657.48	175.98
25.	Telengana	207.07	221.01	0.00	0.00
26.	Uttar Pradesh	384.28	410.14	0.00	0.00
27.	Uttarakhand	156.92	167.48	0.00	0.00
28.	West Bengal	259.23	276.68	0.00	392.45
North Eastern States					
29.	Assam	204.48	218.23	0.00	738.88
30.	Arunachal Pradesh	56.17	59.95	0.00	0.00
31.	Manipur	158.41	169.07	0.00	0.00
32.	Meghalaya	31.50	33.62	0.00	94.60
33.	Mizoram	77.87	19.67	601.72	317.75
34.	Nagaland	36.56	39.02	0.00	0.00
35.	Tripura	60.63	64.71	302.86	0.00
36.	Sikkim	0.00	65.74	55.79	10.78